

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:369
ANSWERED ON:18.12.2014
NATIONAL LAND UTILIZATION POLICY
Roy Prof. Saugata;Sreeramulu Shri B.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the salient features of the National Land Utilization Policy;
- (b) whether the Government has taken stock of unutilized land and agricultural land available with the various agencies including Government Departments and Public Sector Undertakings; and
- (c) if so, the details of such land, State/UT-wise along with the steps taken for optimum utilization of land?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRIBIRENDER SINGH)

(a) to (c) A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (c) of the Lok Sabha Starred Question No. 369 due for reply on 18.12.2014

(a) In order to meet the challenge before the country to support higher levels of population and a better standard of living, 'The National Land Use Policy Outline and Action Points' was prepared in 1988. The Policy Outline focuses on efficient land use based on its capability & suitability and community participation to achieve efficient resource allocation. Its main objective included improving agricultural productivity through technological & extension support, restoring productivity of degraded land, involving communities for adoption of appropriate land use etc.

However, there is no National Land Utilization Policy at present.

(b) and (c) The information relating to unutilized land and agricultural land available with the various agencies in State/UTs including Government Departments and Public Sector Undertakings is not maintained by Ministry of Rural Development.